

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-48/(ND)/2017

IN THE MATTER OF:

Mr. Manoj Kumar Gupta .. PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Limited RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ashish Aggarwal, Advocate
Mr. Gurcharan Singh, Advocate

For the Respondents : -

ORDER

Learned Counsel for the parties are present. Lt. Counsel for the petitioner has concluded his arguments. For arguments on behalf of Respondents, post the matter on 25.9.2017.

Sd/-

(R. VARADHARAJAN
MEMBER (JUDICIAL))

Surjit
11.9.2017